

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

M/s Wave Industries Pvt. Ltd.

Vs

M/s Metamozez Entertainment Pvt. Ltd.

Item No.-322

IB-2472/ND/2019

..Applicant

..Respondent

SECTION

Under Section -7 of IBC, 2016

Order delivered on 10.01.2020

CORAM:

SMT. INA MALHOTRA

HONBLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HONBLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ramesh & Mr. Amitabh CS

For the Respondent

:

ORDER

Pass Over prayed on behalf of the petitioner which is not possible due to paucity of time. List the case on 30.01.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(INA MALHOTRA)
MEMBER (J)

(Lalit)